

NATIONAL COMPANY LAW TRIBUNAL

COURT-V, MUMBAI BENCH

102. C.P. (IB)/142(MB)2024

IN THE MATTER OF

Jade Traders Private Limited

... Petitioner

Vs

Cyber Managers Software Services Private Limited

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 09.05.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Dinesh Kumar Jain (PH)

For the Respondent:

ORDER

Counsel for the Petitioner prays for yet another adjournment. In view of the request made, one last opportunity is granted to advance the arguments, or otherwise, we shall be constrained to disposed of the Petition. Adjourned to **04.06.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/